

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

To

The Principal District and Sessions Judge,
All Districts of J&K State.

NO:- 515-37/STB Dated :- 04/04/2018

Subject :- Lok Sabha Unstarred Question No. 3120 for 14th March 2018
raised by Shri B.N.Chandrappa regarding "Commerical
Disputes".

Sir,

As desired I am inform to you to furnish the information regarding
the subject cited above of your District (Consolidated) on the prescribed
Proforma as under :-

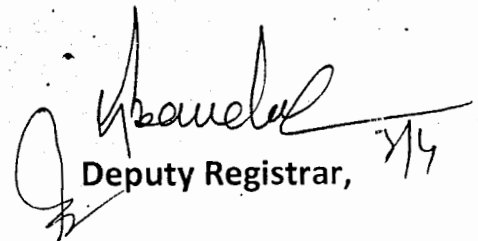
The total number of Commercial disputes pending in your District during each of the last three years		
As on 31.12.2015	As on 31.12.2016	As on 31.12.2017

As the Information is urgently required for its onwards transmission
to the Ministry of Law and Justice, New Delhi, so it should reach this
Registry on or before 07.04.2018 positively .

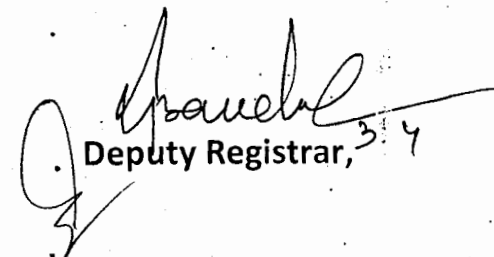
Matter may be treated as **Most Urgent**

Yours faithfully,

✓
515-37/STB
Dated :- 04-04-2018
Copy to :-


Deputy Registrar, 3/4

Incharge, NIC for uploading the same on the official website of the
High Court.


Deputy Registrar, 3/4